

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 102  
(IB)-394/ND/2019**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

Fine Group Corporation Ltd.

**.....Applicant**

Vs.

Lemon Electronics Ltd.

**.....Respondent**

**Order delivered on 29.03.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Abhishek Kumar Tripathi

For the Respondent : Mr. Shikhar Mittal, Adv.

**ORDER**

Learned counsel for the applicant states that they have received the copy of reply and do not wish to file rejoinder. For final hearing on 03.05.2019.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**